

Sl. No	Name of the site	Details of the site
9.	Thed (Ther) Mound, Sirsa Haryana	Early historical period; findings include fortification, brick walls, ceramics of various types, terracotta balls, terracotta mould, etc.
10.	Rajpat Mound (Gosanimari), District Cooch Behar, West Bengal	Early Medieval to modern period occupation dated 11th to 19th cen. CE.
11.	Masol, District Mohali, Punjab	Pre-historic site; findings include variety of fossils of the Plio-Pleistocene fossiliferous layers such as fresh water species, reptiles, carnivores and many herbivorous of different size.

Exploration

1.	Along the dried-up bed of river Saraswati up to a distance of 5 Km on both sides of river from district Kaithal to district Sirsa (upto Haryana-Rajasthan border)	Exploration was carried out in districts of Yamunanagar, Ambala, Kurukshetra, Kaithal, Patiala, Jind, Sangroor Fatehabad (partially) and 580 villages were surveyed out of which 91 villages yielded antiquarian remains.
2.	Poonch, district Poonch, (UT of Jammu and Kashmir)	Early historical sites and remains.

Exploration of ancient sites and monuments in North-Eastern region

181. SHRI SAMBHAJI CHHATRAPATI : Will the Minister of CULTURE be pleased to state:

(a) the ancient sites or monuments under the protection of the Central and the State Governments in North East India;

(b) whether any special drive has been taken up by ASI in the last three years to identify ancient sites and monuments in North East India for declaration as of national importance;

(c) if so, the details thereof and if not the reasons therefor; and

(d) whether ASI has any plan to concentrate on major exploration in the north-east region to locate ancient sites and monuments for declaration as of national importance, in future?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) 83 monuments/sites in North-East are declared as of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958. As per information received there are 281 monuments protected by State Governments in North-East India.

(b) to (d) Identification of new monument or site for central protection is a continuous phenomenon. Regular survey / exploration is carried out by Circle offices, Excavation Branches, Temple Survey Project, Building Survey Project and Prehistory Branch of Archaeological Survey of India. On identification of any protected monument, temple, building or archaeological sites, the same is recommended for Central protection by the Inspecting Office. As on date Badarpur Fort, District Karimganj Assam has been identified for declaration as of National importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 Further, Sibsagar in Assam is one of the iconic site identified for development and onsite Museum.

Speedy clearance for film shoots at monuments

182. SHRI B. LINGAIAH YADAV: Will the Minister of CULTURE be pleased to state:

(a) the steps being taken for speedy clearance for film shoots at monuments and at iconic sites in the country; and

(b) the demands of the film industry and action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) and (b) All permissions for film shooting is given online. The applicant uploads the details on the Archaeological Survey of India (ASI) portal along with necessary documents. Once the application is received, it is processed immediately and permission is issued within the shortest possible time. In addition to this ASI's online application system has been integrated with the Ministry of Information and Broadcasting and National Film Development Corporation (NFDC)'s Film Facilitation